

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.12.2019		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.12.2019)
1	MAT App	47
2	FA	32
3	FAO	4
4	Criminal Revision Petition	15
Total		98
Monthly Reports regarding numbers of cases relating to Family Court matters		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	585
2	Additional Family Court, Agartala	672
3	Family Court, Udaipur	279
4	Family Court, Kailashahar	188
5	Family Court, Ambassa	16
6	Family Court, Khowai	129
7	Family Court, Sonamura	15
Total		1884
Monthly Reports regarding numbers of cases relating to Family Court matters		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	49
3	South Tripura Judicial District	158
4	Unakoti Judicial District	0
5	North Tripura Judicial District	343
6	Sepahijala Judicial District	114
7	Khowai Judicial District	0
8	Dhalai Judicial District	91
Total		756
Total pendency in Tripura as on 31.12.2019		
1	Family Courts	1884
2	District Courts other than the Family Courts	756
Grand Total		2640